

प्लांट, गोआ और मेक्सिकन सप्लायरों के बीच कुछ विवाद उठ खड़े हुए हैं;

(ख) क्या यह भी सच है कि इसके परिणामस्वरूप कम्पाउण्ड फर्टिलाइजर के उत्पादन पर प्रभाव पड़ा है; और

(ग) यदि हां, तो इस विषय में सरकार ने क्या कार्यवाही की है?

†JWARI AGRO CHEMICAL PLANT, GOA

*292. SHRI B. N. MANDAL : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that certain disputes have arisen between Jwari Agro Chemical Plant, Goa and the Mexican supplier in regard to the supply of phosphoric acid;

(b) whether it is also a fact that the production of the compound fertilizer has been affected as a result thereof; and

(c) if so, what action Government have taken in the matter?

पेट्रोलियम और रसायन मंत्री (श्री डी० के० बरूवा) : (क) जी हां।

(ख) और (ग) गोआ प्लांट में अभी उत्पादन आरंभ नहीं हुआ है। जब कि कंपनी फास्फोरिक एसिड को सप्लाय के लिए विकल्पी स्रोतों की खोज कर रही है, साथ-साथ, फास्फोरिक एसिड के उपलब्ध होने तक, मोनो एमोनियम फास्फेट पर आधारित मिश्रित उर्वरकों के उत्पादन की संभावनाओं पर भी अध्ययन किया जा रहा है।

†[THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BAROOAH) : (a) Yes, Sir.

(b) and (c) The Goa plant has not yet gone into production. While the company is exploring alternate sources of supply of phosphoric acid, the possibilities of production of compound fertilizers based on Mono Ammonium Phosphate till Phosphoric Acid becomes available are being simultaneously studied.]

†[] English translation.

IDIKKI HYDRO-ELECTRIC PROJECT

*293. SHRI G. GOPINATHAN NAIR : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Government of Kerala have proposed to the Central Government to take up the second stage of the Idikki Hydro Electric Project in the Central sector; and

(b) if so, whether Government have taken any decision in this regard?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) As the second stage of Idikki Hydro Electric Project comprises addition of peaking capacity only required for firming up power generation in the Southern Region and will not increase the annual quantum of power generation, the Government of Kerala have proposed to the Government of India to take over the project as a Central Sector Scheme.

(b) The Planning Commission have sanctioned the Scheme for financing from the State Plan resources.

PRODUCTION AND DEMAND OF CAPROLACTUM

862. SHRI IBRAHIM KALANIYA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the total production, demand and consumption of caprolactum in the country during the years 1971-72 and 1972-73;

(b) whether it is a fact that owing to shortage of caprolactum the nylon yarn projects were affected adversely; and

(c) if so; what action Government propose to take to meet the short-fall in production?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) :

	(In tonnes)	
	1971-72	1972-73
Estimated Production	Nil	Nil
Estimated Demand	13195	16946
Estimated Consumption	13075	16631

(b) and (c) Till March, 1973 Nylon Units have faced no shortage of Caprolactum. Recently some indications have been noticed that Caprolactum may not be easily available in the world market. Government is seized of the matter and is examining the possible steps to ensure continuity of production of nylon yarn.

RECRUITMENT IN THE RAILWAYS

863. SHRI IBRAHIM KALANIYA : Will the Minister of RAILWAYS be pleased to state :

(a) the number of Gazetted, Class III and IV employees belonging to the Scheduled Castes and Scheduled Tribes (category, class and railway zone-wise) in the Railways;

(b) the total number of Gazetted, Class III and IV employees recruited during the last three years (year-wise); and

(c) out of the total number of recruitment of Gazetted, Class III and IV employees, what is the number of persons recruited from the Scheduled Castes and Scheduled Tribes (category class and railway zone-wise)?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) It is regretted that the labour and time involved in compiling the category-wise information will not be commensurate with the results likely to be achieved. However information, class-wise and railway zone-wise, has been given in Annexure I. [See Appendix LXXX IV, Annexure No. 47.]

(b) and (c) Please see Annexure II & III. [See Appendix LXXXIV, Annexure Nos. 48 and 49].

MITHAPUR FERTILIZER PROJECT

864. SHRI IBRAHIM KALANIYA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether M/s. Tata Fertilizers have been given licence for setting up Mithapur Fertilizer Project; if so, when; and

(b) the time by when the plant is scheduled to start production?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) :

(a) The project has been cleared by the issue of a letter of intent which is yet to be converted into a licence.

(b) This does not arise now.

RECRUITMENT IN THE MINISTRY OF IRRIGATION AND POWER

865. SHRI IBRAHIM KALANIYA : Will the Minister of IRRIGATION AND POWER be pleased to state the total number of Gazetted Officers and class III and IV employees recruited in his Ministry during the last three years and how many of them belonged to Scheduled Castes and Scheduled Tribes (category-wise) ?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA) : The requisite information is given below :

Sl. No.	Description of posts	Total number recruited during 1st three years (in 1970-72)	Total number recruited during 1970-72 from	
			Scheduled castes	Scheduled Tribes.
MINISTRY OF IRRIGATION AND POWER (PROPER)				
1.	Gazetted Officers	3	1	..
2.	Class III Posts	77	7	..
3.	Class IV posts	7	1	..